

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT & HIGHWAYS
RAJYA SABHA
QUESTION NO 21.04.2010
ANSWERED ON
BY PASSING STATES UNABLE TO ACQUIRE LAND FOR NH PROJECTS .

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Shri Shantaram Naik

Will the Minister of ROAD TRANSPORT & HIGHWAYS be pleased to state :-

- (a) whether it is a fact that Government has decided to bypass these States where the State Governments have not been able to acquire land for the National Highway Projects;
- (b) if so, the States which have not acquired the land and area of the land, Statewise; and
- (c) whether it is also a fact that hurdles in the acquisition have arisen on account of humanitarian problems?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI R. P. N. SINGH)

(a) No Sir. However, State Governments have been advised to co-operate in land acquisition for Highways projects. As in the absence of land the ongoing projects may have to be foreclosed.

(b) & (c) Do not arise.